

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.28/252/HDB/2020 |
| NAME OF THE COMPANY | Srinikha Travels Pvt Ltd |
| NAME OF THE PETITIONER(S) | Income Tax Department |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

ORDER

Heard. For orders, post on 21.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)